

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A. 14/93

Shri M.Venugopalan

..

Applicant

vs

Union of India through
Ministry of Defence.

Respondents.

Coram: Hon'ble Ms.Usha Savara, Member(A)

Appearance:

Shri Nupkumar Sinha
for the applicant

Dated: 23-4-93

Shri R.K.Shetty,
for the respondents.

Tribunal's Order

(Per: Hon'ble Ms.Usha Savara, Member(A)

As the transfer order is not being ~~enforced~~ ~~acted upon~~,

therefore Shri Sinha prays that he may be allowed
to withdraw the application. Prayer granted.

Application is disposed of as withdrawn.

No order as to costs.

U.S. Savara 23.4.93
(Ms.Usha Savara)
Member(A)

23/4/93
order / document despatched
to Applicant/ Respondent (s)
on 3/5/93.

21/7/93